

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/196(KB)2021
IA(I.B.C)/631(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	UCO BANK VS SANJAY PRAKASH BANSAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For FC

Ms. R. Sanyal, Adv.

Ms. Zeba Khan, Adv.

Ms. Muskan Saha, Adv.

Mr. Vinay Goenka] Resolution Professional in the matter of
UCO BANK vs Sanjay Prakash Bansal

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **20.08.2024**.

**Anamitra Pal
Court Officer**